

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/2673 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri P. Das,  
District & Sessions Judge,  
Morigaon, Assam.

Dated Guwahati the 15<sup>th</sup> May, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/2260/2019, dtd. 09.05.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. the evening of 11.05.2019, (after completion of Lok adalat), till the morning (9.00 AM) of 13.05.2019, as prayed for.

Yours faithfully,

sdt

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-205/2013/2674 /A, dated 15.05.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

Rdga